

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/456/2019
NAME OF THE PETITIONER(S) : Diana B. Coelho & 4 Ors
NAME OF THE RESPONDENTS : Silver Cloud Estate Pvt Ltd & 3 Ors
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

Present: Ld. Counsel Shri. Sashidhar Sivakumar for the Petitioner.

Ld. Counsel Shri. A M Sridharan for Respondent No. 1 and 2.

Ld. Counsel Shri. Manoj Gopalakrishnan for Respondent No. 3.

Heard.

Respondent No. 1 / Silver Cloud Estate Pvt Ltd is stated to be a family owned company. Most of the directors are the family members.

It is stated that some of the Petitioners and Respondent No. 2 who are old have been staying at Bangalore. The parties want to explore the possibility of some amicable solution / settlement.

Ld. Counsel for Respondent No. 3 per contra submits that Respondent No. 3 has moved an application for calling AGM of the company. The Application is yet to be listed.

Considering the submissions made, parties are directed to have a meeting at Bangalore to explore the possibility of settlement / amicable solutions to resolve the disputes on 31.05.2024 at some private mediation centre at Bangalore.

List this petition for outcome of settlement if any / hearing on **20.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)
MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)